## GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:92 ANSWERED ON:08.07.2014 GROUP NOTIFICATION OF BYLAWS Sule Smt. Supriya Sadanand

## Will the Minister of CULTURE be pleased to state:

(a) the details of protected historical monuments/sites in various parts of the country along with the estimated expenditure incurred annually for their protection, preservation and maintenance, State/UT-wise;

(b) whether the Archaeological Survey of India (ASI) has proposed group notification of heritage bylaws for Begumpuri Masjid, Bijai Mandal and Sarai Shahji in Delhi;

(c) if so, the details thereof and the reasons therefor;

(d) whether the proposal has been made to the National Monuments Authority (NMA) and if so, the details thereof and the view taken by NMA on the issue; and

(e) the steps taken by the Government for early group notification of these monuments in Delhi?

## Answer

## MINISTER OF STATE (IC) CULTURE & TOURISM (SHRIPAD NAIK)

(a) The details of monuments/sites which have been declared as of national importance in the country (State/UT-wise) are at Annexure-I. The expenditure incurred for conservation, preservation and maintenance of these monuments/sites during the last three years is at Annexure-II.

(b) No, Madam. The Archaeological Survey of India (ASI) has not proposed group notification of Heritage bye-laws for Begumpuri Masjid, Bijai Mandal and Sarai Shahji in Delhi.

(c) Does not arise.

(d) No such proposal of group notification of Heritage Bye-laws is with the National Monuments Authority. However, Draft Heritage Bye-laws in respect of Begampuri Masjid only has been prepared by INTACH and submitted to National Monuments Authority. The draft is yet to be approved by the National Monuments Authority.

(e) As per section 20(E)(1) of the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010 Heritage Bye-laws shall be prepared in respect of each protected monument and protected area. There is no scope for preparation of group notification.